are as given below: Projects in Rajasthan

- 1. Tourist Bungalow of Hanumangaih
- 2. Tourist Bungalow at Bhilwara.
- 3. Wayside amenities at Santhore
- 4. Wayside amenities at Bapp.
- 5. Assistance for Shilpgram Utsav.
- 6. Shilpgram Utsav 1992.
- 7. Yatrika at Ajmer.
- 8. Pilgrim shed atVishram Sthali.
- 9. Yatrika at mahandipur-ka-Babaji.
- 10. Yatrika at Kailadevi.
- 11. Camping site at Jhalawar.
- 12 Palace on Wheels.
- 13. Wayside amenities at Balesar.
- 14. Wayside facilities Fatehgarh.
- 15. Tourist cottages at Chotan.
- Tourist amenities at Jhunjunu, Sekambar Mata & Lohargarh.
- 17. Midway at Merta.
- 18. Tourist Resort at Kiradu.
- 19. Tourist Complex at Khichan.
- 20. Tourist Resort at mahaveer Teeba.
- 21. Tourist amenities at Phalodi.
- 22. Conservation work at Osian Temples.
- 23. Conservation at Rani ka Mahal, Jaisalmer.
- 24. Development around Indira Gandhi Nagar.
- 25. Rajasthani Cultural Festival at Delhi Hatt. Projects in Orissa
- 1. Tourist Complex at Hirakud.
- 2. Tourist lodge at Rayagada.
- 3. Tourist Complex at Narsinghnath.
- 4. Tourist Complex at Korapat.
- 5. Illumination of Sea Beach at Puri.
- 6. Beach Festibal 1994.
- 7. Rajaseri Festival 1995.
- 8. Amenities Centre at Dhauli.
- 9. Tourist lodge at Badarama.

- 10. Noating restaurant at Barkal.
- 11. Beach cleaners equipment Puri, Orissa.

## Foreign Assistance/Loan/Grant received during 1995-96

2977. SHRI LACHHMAN SINGH: Will

Minister of FINANCE be pleased to refer to the answer to Unstarred Question 327 given in Rajya Sabha on 16th July, 1996 and statefa) the foreign assistance/loan/grant

received during 1995-96; and

(b) the details of foreign investment made in the country and investment made by the country in the other countries during this period?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The details of foreign assistance/loans/grants received by india during 1995-96 are as under:

(Rs. Crore)

1995-96 (Provisional)

 Govt. Account
 7646.07

 Grants
 1063.56

 Non-Govt. Account
 2302.19

(b) The direct foreign investment made in the country during the calendar year 1995 was Rs. 6370.16 crore.

Government of India has also approved overseas Indian investment totalling US \$ 327.80 million during Financial Year 1995-96.

## Assessing the progress of Rural Family Welfare Service in Maharashtra

2978. MISS SAROJ KHAPARDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have assessed the progress of rural family welfare services in Maharashtra;
  - (b) if so, the details thereof;
- (c) how the rural populace in the State are being motivated for adopting family planning norms and what incentives are being given to men and women opting for sterilization in the State, with details;
- (d) whether any targets have been fixed in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) Family Welfare Services in rural areas are provided through a network of Sub-Centres, Primary Health Centres (PHC) and Community Health Centres (CHC). There are 9725 Sub-centres. 1695 PHCs and 295 CHCs in Maharashtra.

- (c) Eligible couples are motivated through IEC messages in the media and inter personal contact by the health workers. For undergoing sterilization, acceptors are also given Rs. 100/ - as compensation for wages lost.
- (d) and (e) From 1st April, 1996 the Family Welfare Programme in the entire country is being implemented on the basis of Target Free Approach.

हरियाणा तका पंचाय ठक्क न्यायालय में लंबित मामले 2979. श्री रामकीलाल: क्या विवि और न्याव मंत्री यह बताने की कुफ करेगें कि:

- (क) हरियाणा तथा पंजाब उच्च न्यायालय में 30 जून, 1996 तक लंबित पढ़े मामलों की संख्या कितनी है:
- (ख) मामलों की संख्या अधिक होने के क्या कारण हैं तथा उनके शीम्र निपदाने हेतु सरकार द्वारा क्या-क्या कदम उठाये गये हैं:
- (ग) क्या सरकार इन लंबित मामलों का शीघ्र निपदान करने की दृष्टि से उक्त उच्च न्यायालय में न्यायाधीशों की संख्या बढ़ाने तथा उनके रिक्ह पदों को भी भरने हेतु तत्काल कदम उठाने का विचार रखती है, और
  - (घ) यदि हां, तो कब तक?

विधि कार्र विभाग, विभागी विभाग और न्हाय विभाग के राज्य मंत्री (श्री रमाकान्त की खलप): (क) तारीख 30.6.96 को. पंजाब और हरियाणा दुःच्च न्यायालय में 1.64.344 मामले लंबित थै।

( ख) उच्च न्यायालय में मामले विभिन्न जटिल कारणें। से लंबित है। न्यायालयों में बकाया मामलों की समस्या पर विचार करने और यथा संभव शीघ्र इन्हें निपटाने के तरीकों और उपायों का पता लगाने के लिए, प्रधानमंत्री की अध्यक्षता में मुख्य मंत्रियों और मुख्य न्यायमूर्तियों की एक बैठक दिसम्बर, 1993 में हुई थी। सम्मेलन ने न्यायालयाँ/अधिकरणाँ में मामलों के शीघ्र निपयरे के लिए अपने द्वारा अंगीकृत एक संकल्प में अनेक उपायों की सिफारिशें की थीं. जिन्हें सरकार द्वारा स्वीकार कर

लिया गया है और सभी राज्य सरकारॉ/टच्च न्यायालयॉ. जिसमें पंजाब और हरियाणा उच्च न्यायालय भी हैं, से आवश्यक कार्रवाई के लिए सिफारिश की गई है।

(ग) और (म) 29.8.96 को, पंजाब और इरियाणा उच्च न्यायालय के 37 स्थायी/अतिरिक्त न्यायाधीशों की स्वीकृत पद संख्या में से स्थायी/अतिरिक्त न्यायाचीशाँ के 4 पद रिक्त है। लंकित मामलों के निषदारे के लिए अतिरिक्त न्यायाधीशों के 3 और पदों का सुजन करने का भी विनिश्चिय किया गया है। उच्च न्यायासय में न्यायाधीशीं के सभी 7 पर्दों को भरने के लिए संबद्ध संवैधानिक प्राधिकारियों के बीच परामर्श की प्रक्रिया चल रही है। तथापि, यह बताना संभव नहीं है कि इन पदी को कब तक भरा जाएगः।

## **Establishment of Medical stores Depot at** Bhopal

2980. SHRI SURESH PACHOURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government propose to establish Medical Stores Depot at Bhopal in Madhya Pradesh, being centrally located place in the country; and
- (b) if not, what are the reasons therefor? THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IOBAL SHERVANI): (a) and (b). There is no such proposal, at present, as the requirement of Madhya Pradesh are being catered to by the Medical Stores Depot at Bombay.

## आंध्र प्रदेश में चार्मिक तका ऐतिहासिक महत्व के पर्वटन-स्थल

2981. डा- वार्ड- लक्सी प्रसाद: क्या पर्वटन मंत्री यह बताने की कुपा करेंगे कि:

- (क) आंध्र प्रदेश मैं धार्मिक तथा ऐतिहासिक महत्व के पर्यटन स्थल कौन-कौन से हैं:
  - (ख) क्या इस संबंध में कोई सर्वेक्षण कराया गया है:
  - (ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है:
- (घ) उपरोक्त भाग (क) में वर्णित कितने पर्यटन-स्थलों का विकास किया गया है: और
- (ङ) इनमें से कितने पर्यटन-स्थल रेल-मार्ग या सडक-मार्ग से जुड़े हैं तथा कितने सड़क और रेल, दोनीं मार्गी से जुड़े हैं और वहां उपलब्ध सुविधाओं का स्वीरा क्या है?